

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/ 9763/A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the 24<sup>th</sup> September, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No.DJN/6644 dated 21.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 21.09.2024 till the morning of 23.09.2024.** During your absence, Shri A.J.Bora, Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2017/ 9763/A, dated , 24-09-24**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Signature*